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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/10857/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge
Kamrup (M)

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Dated Guwahati, the 06 November, 2024

Ref:- Letter No.DJK/Acctt/11208-09, dated 05.10.2024

Sir,

With reference to the above, I am directed to inform you that Shri Sainen Buragohain, Civil Judge No. 2 (Junior Division), Kamrup (M) has been allowed to avail LTC for the block period of 2022-2024 for travelling to Dwarka via Ahmedabad-Somnath and return w.e.f. 10.10.2024 till 20.10.2024 along with his wife, Smti Ankana Baruah, his minor son, Shri Bhavyam Vishnu Buragohain (Junak) and his mother, Smti. Apurba Buragohain (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

Shri Buragohain may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/10858-10861 /2024/A.

Dated 06th November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Sainen Buragohain, Civil Judge No. 2 (Junior Division), Kamrup (M) .
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

6/11/2024
REGISTRAR (VIGILANCE)
6/11/24